

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.41/9/AMR/2020		9 of IBC	A.K. Pipe & Steel Vs Pragati Engineering & Rail Projects Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Dr.Kamalesh Vaidankar & Mr.Mohammed Raheem, Advocates for the Operational Creditor are present. None appears for the Corporate Debtor, inspite of the conditional order that the matter would be decided on merits if none appears for Corporate Debtor today. Hence heard the counsel for the Operational Creditor. For pronouncement of orders, list the matter on 30.09.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**